

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 319/98

(O.A. 921/97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

UDAY CH. MONDAL

- v e r s u s -

UNION OF INDIA & ORS.

For the applicant : : Mr. B. Mukherjee, counsel.

For the respondents : : Mr. P.K. Arora, counsel.

Heard on 24.6.99

Order on 24.6.99

O R D E R

D. Purkayastha, JM

When the matter is taken up for order today, Id. counsel Mr. Mukherjee, appearing on behalf of the applicant submits that he wants to file an amended application. So the prayer for amendment of the application is allowed. Respondents are given liberty to file written statement to the facts of the amendment. Amended application be filed accordingly. M.A. Stands disposed of.

24/6/99
Member (A)

24/6/99
Member (J)